## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/113/2016

NAME OF THE PETITIONER(S)

: Rojer Mathew P.

NAME OF THE RESPONDENT(S)

: M/s P.T. Mathai Construction Company Pvt. Ltd. & 5

others

**UNDER SECTION** 

: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR ? Counsel For Petitioner R. ASHOKKUMAR }

2. Dr. K.S. Rawichandran pes.

D. Tay alakhni (Adv)

KSRS to Company Secretaris Ly.,

for R4 (after amendment)

3. S. SRT VARSHINI

COUNSEL FOR

FOR

P1 - R3

Si Varchini

V. HAHESH

## ORDER

Shri R.Ashok Kumar, Counsel for Petitioner present. Dr.K.S.Ravichandran, PCS and D.Jayalakshmi, counsel for R4 present. Proxy counsel Ms.S.Sri Varshini representing Shri V.Mahesh Counsel for R1 to R3 present. The counsel for respondents submitted his arguments and sought some time for filing written submissions. Time extended at request with direction to furnish a copy of the same to the other side. Put up on 17/3/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq) (K.Anantha Padmanabha Swamy) Member (Judicial) Member (Judicial)